

SHRI NIREN GHOSH (Dum Dum): Copies of the statement may be made available to us.

MR. DEPUTY-SPEAKER: Copies are available in the Publications Counter. Now Shri Venkatasubbaih.

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STATEMENT *RE* EXTENSION OF TIME FOR SUBMISSION OF REPORT BY 'KUDAL COMMISSION ON GANDHI PEACE FOUNDATION ETC.'

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH) : Consequent on the adoption of a Resolution by this House on 28th August 1981, a Commission of Inquiry consisting of Shri Justice P.D. Kudal was set up by Notification dated 17th February, 1982. Copies of the Notification were laid on the Table of the House on 3rd March, 1982. The Commission was required to complete its inquiry and submit a report to the Central Government on or before 31st July, 1982.

2. The Chairman of the Commission of Inquiry has requested the Government for extending the time for the submission of the report by one year. The Government have considered this request and the term of the Kudal Commission of Inquiry on Gandhi Peace Foundation and other organisations is accordingly being extended upto 31st July, 1983.

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BUSINESS ADVISORY COMMITTEE

THIRTY-THIRD REPORT

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): Sir, I beg to move:

"That the House do agree with the Thirty-third Report of the Business Advisory Committee presented to the House on the 27th July, 1982".

MR. DEPUTY-SPEAKER : The question is:

"That this House do agree with the Thirty-third Report of the Business Advisory Committee presented to the House on the 27th July, 1982".

*The motion was adopted.*

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ASSAM BUDGET, 1982-83

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : Sir, I beg to present a statement of estimated receipts and expenditure of the State of Assam for the year 1982-83.

*Statement*

Sir, I lay on the Table of the House the regular Budget of the State of Assam for the financial year 1982-83.

2. The interim Budget of the State of Assam for the current year was presented to Parliament on the 25th March, 1982 and on that basis the House had granted supplies for the first 6 months of the year (April to September, 1982). The regular Budget of the State of Assam for the current year is being presented in Parliament to keep the State Government in funds beyond Sept., 1982.

3. According to the present Budget estimates, the Revenue receipts are estimated at Rs. 441.25 crores compared with Rs. 431.58 crores in the interim Budget. The increase is in the non-tax revenue and grants-in-aid from Central Government. The expenditure on Revenue Account for the current year is estimated at Rs. 473.41 crores compared with Rs. 456.54